

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
Contempt Application/1/AMR/2022 (connected with CA.No.20/252/AMR/2020)		425	B. Chithambaram Vs. Tamilnadu Mercantile Bank Limited & 3 others (in the matter of M/s Pinakini Beverages Private Limited)

**ORDER**

Ms. Siva Praneetha, Proxy counsel from the office of Mr.B.Nitish present and seeks time for further submissions. Mr.K.Hari Narayana, Counsel for R1 to R3 present. List the matter on 12.04.2023 as a last chance.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**